

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Himachal Pradesh
2.	State Population as per census 2011	68,56,509
3.	No. of Districts in the State/UT	12
4.	Name and Designation of the Food Safety Commissioner	Name: Sh. R.D. Dhiman Designation: Additional Chief Secretary (Health) to the Government of Himachal Pradesh.
5.	Contact details & e-mail	Address: R.No. 419, Armsdale, Building, H.P. Secretariat, Shimla-171002 Tel: 0177-2621911 Fax: 0177-2621911 Email: healthsecy-hp@nic.in
6.	Name of Nodal Officer and contact details	Name: Dr. Vijaya (Assistant Commissioner (Food Safety)) Address: O/o Director, Health Safety & Regulation, H.P. Red Cross Building, Near Raj Bhawan, Chotta Shimla-171002 Tel: 0177-2622383 Fax: 0177-2621383 Email: dhsrshimla@gmail.com
7.	Number of DO	Full Time: 12 Part Time: 0
8.	Number of AO	12
9.	Number of FSO	Full Time: 2 Part Time: 0
10.	Status of State Food Laboratories	Total Number- 1 Number of functional laboratories- 1
11.	Number of Food Analyst	
12.	No. of State labs that are NABL accredited	NIL
13.	Food Business Units licensed till date	13309
14.	Food Business Units registered till date	121781
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	12
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is re-constituted (SLAC)	Yes
17.	Whether District level Advisory Committee is re-constituted (DLAC)	Yes
18.	Whether Appellate Tribunal is operational?	Yes
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	236

20.	Number of food samples analyzed	229
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	43
22.	Number of cases launched against FBOs	Adjudications- 10 Criminal Court- 4
23.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which - 35 penalty is imposed
		Amount of Penalty raised- 9,05,500/-
24.	Details of Criminal cases	No. of cases convicted-4
		No. of cases Acquittal-
		Amount of Penalty raised- 60,000/-